

**Impact of indiscriminate use of purse-sein nets**

8086. SHRI SURESH KURUP : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that indiscriminate use of purse-sein nets for fishing is rapidly reducing the marine wealth; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The use of purse-seine nets in fishing is being strictly regulated by Maritime states.

(b) Does not arise.

**Production and export of sea food**

8087. KUMARI D. K. THARA DEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) the total annual production of inland fisheries during last 3 years;

(b) the quantity out of it which was exported; and

(c) the expected production of sea food in 1990 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The inland fish production during the last 3 years is as follow :

**Year**

**Production in lakh tonnes**

1983-84	9.87
1984-85	10.82
(Provisional)	
1985-86	11.18
(estimated)	

(b) Not in appreciable quantity.

(c) The target of expected production of sea food by 1990 is about 20 lakh tonnes.

**Fake agencies for sending labour abroad**

8088. SHRI N. TOMBI SINGH : Will the Minister of LABOUR be pleased to state :

(a) the names of the agencies engaged in manpower export who have been suspended for indulging in malpractices;

(b) the nature of malpractices they were indulging in; and

(c) whether all the other agencies will be allowed to function or they will be brought under Government's control or Government would set up their own organisation to do the work ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). A Statement indicating the list is given below.

(c) Recruiting agencies and State-owned manpower Corporations registered with the Government are allowed to carry on the recruitment of Indian Workers for overseas employment.